### **GOVERNMENT OF INDIA**

### MINISTRY OF FINANCE

### DEPARTMENT OF ECONOMIC AFFAIRS

#### LOK SABHA

## **UNSTARRED QUESTION NO. 2403**

TO BE ANSWERED ON MONDAY, 15TH DECEMBER 2025

# Regulation of Digital Gold in India

2403: Shri Magunta Sreenivasulu Reddy:

Shri G M Harish Balayogi:

Shri Putta Mahesh Kumar:

## Will the Minister of Finance be pleased to state:

- a) the details regarding the list of entities registered with the Government and/or its agencies that carry out sale and purchase of digital gold, especially those that are based in foreign countries:
- b) the details regarding the total amount of digital gold purchased by Indian citizens during the last five years especially in Andhra Pradesh, State-wise;
- c) the details regarding the total number of complaints received by the Government regarding the sale/purchase of digital gold in the country during the last five years and especially from Andhra Pradesh, State-wise; and
- d) whether the Government has launched any campaigns/initiatives to increase awareness regarding digital gold, if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

# MINISTER OF STATE IN THE MINISTRY FOR FINANCE

# (SHRI PANKAJ CHAUDHARY)

- (a) & (b): No such details are maintained by the Government.
- (c): The State-wise details of consumer grievances related to digital gold received on the National Consumer Helpline during 2020 to 2025 (till Nov 25), including from the State of Andhra Pradesh, are given in the **Annexure-I**.
- (d): The Government has not launched any campaigns or initiatives specifically to increase awareness regarding digital gold. However, the Securities and Exchange Board of India has issued a press release dated 08<sup>th</sup> November, 2025 providing information to the public regarding investments in gold-related financial products. The press release is placed at **Annexure-II**.

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Annexure-I
State-wise details of consumer grievances related to digital gold received on the National
Consumer Helpline during 2020 to 2025 (till November 2025)

| S.No. | State/UT         | 2020 | 2021 | 2022 | 2023 | 2024 | 2025 (Till      |       |
|-------|------------------|------|------|------|------|------|-----------------|-------|
|       |                  |      |      |      |      |      | <i>Nov'25</i> ) | Total |
| 1     | Delhi            | 5    | 6    | 6    | 7    | 4    | 10              | 38    |
| 2     | West Bengal      | 0    | 4    | 6    | 8    | 13   | 6               | 37    |
| 3     | Uttar Pradesh    | 1    | 2    | 3    | 10   | 8    | 13              | 37    |
| 4     | Maharashtra      | 1    | 3    | 13   | 3    | 7    | 8               | 35    |
| 5     | Telangana        | 4    | 2    | 5    | 5    | 3    | 11              | 30    |
| 6     | Karnataka        | 0    | 3    | 9    | 2    | 5    | 9               | 28    |
| 7     | Haryana          | 1    | 5    | 2    | 5    | 1    | 6               | 20    |
| 8     | Gujarat          | 0    | 3    | 7    | 3    | 2    | 2               | 17    |
| 9     | Andhra Pradesh   | 2    | 1    | 2    | 1    | 4    | 7               | 17    |
| 10    | Kerala           | 0    | 3    | 1    | 2    | 5    | 6               | 17    |
| 11    | Madhya Pradesh   | 0    | 1    | 6    | 3    | 0    | 6               | 16    |
| 12    | Punjab           | 0    | 0    | 3    | 4    | 1    | 5               | 13    |
| 13    | Tamil Nadu       | 1    | 1    | 1    | 0    | 2    | 7               | 12    |
| 14    | Rajasthan        | 0    | 2    | 1    | 1    | 3    | 5               | 12    |
| 15    | Bihar            | 0    | 4    | 3    | 3    | 0    | 0               | 10    |
| 16    | Assam            | 1    | 0    | 0    | 4    | 3    | 2               | 10    |
| 17    | Odisha           | 0    | 0    | 0    | 0    | 3    | 3               | 6     |
| 18    | Jammu & Kashmir  | 0    | 1    | 0    | 0    | 4    | 0               | 5     |
| 19    | Uttarakhand      | 0    | 1    | 0    | 0    | 0    | 2               | 3     |
| 20    | Jharkhand        | 0    | 0    | 1    | 0    | 0    | 2               | 3     |
| 21    | Himachal Pradesh | 0    | 0    | 2    | 0    | 0    | 0               | 2     |
| 22    | Chandigarh       | 1    | 0    | 0    | 0    | 0    | 0               | 1     |
| 23    | Chhattisgarh     | 0    | 0    | 0    | 0    | 0    | 1               | 1     |
| 24    | Goa              | 0    | 0    | 0    | 0    | 0    | 1               | 1     |
|       | Grand Total      | 17   | 42   | 71   | 61   | 68   | 112             | 371   |



प्रेस विज्ञप्ति PRESS RELEASE संपर्क प्रभाग, सेबी भवन, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051 Communications Division, SEBI Bhavan, Bandra Kurla Complex, Bandra (E), Mumbai – 400 051 दूरभाष / Tel: +91-22-26449000 ईमेल / email-press@sebi.gov.in वेबसाइट /website: www.sebi.gov.in

PR No.70/2025

# Caution to public regarding dealing in 'Digital Gold'

SEBI has enabled investments in gold and gold related instruments through various SEBI regulated gold products. These are exchange traded commodity derivative contracts, Gold Exchange Traded Funds (ETFs) offered by Mutual Funds and Electronic Gold Receipts (EGRs) tradeable on stock exchanges. Investments in these SEBI regulated gold products can be made through SEBI registered intermediaries and are governed by the regulatory framework prescribed by SEBI.

It has come to the notice of SEBI that some digital/online platforms are offering investors to invest in 'Digital Gold/E-Gold Products'. Digital Gold is being marked as an alternative for investment in physical gold.

In this context, it is informed that such digital gold products are different from SEBI regulated gold products as they are neither notified as securities nor regulated as commodity derivatives. They operate entirely outside the purview of SEBI. Such digital gold products may entail significant risks for investors and may expose investors to counterparty and operational risks.

Investors / participants are made aware that none of the investor protection mechanisms under securities market purview shall be available for investments in such Digital Gold/ E-Gold products.

Mumbai November 08, 2025